



## **Rajasthan High Court Legal Services Committee, Jaipur**

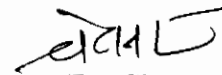
### **Notice**

It is for kind information of all the Learned members of the Bar that Hon'ble the Executive Chairman National Legal Services Authority has desired to organise National Lok Adalat throughout the Country every month on a specified subject matter for pre-litigation and pending cases. As per the calender of NALSA subject matter for next National Lok Adalat is as under :-

Date	Subject matter
10th October 2015	<b>Triffic, Petty Matters, Municipal Matters</b>

Therefore, All the Learned Advocates are requested to provide a list of their case(s) related to aforesaid matters and any other matter, which in their opinion can be settled in Lok Adalat, at the earliest in the office of the Secretary, Rajasthan High Court Legal Services Committee, Jaipur so that the cause list may be prepared and notices to the parties may be issued timely.

By order

  
(Dr. Chetna)  
Secretary

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**"Help The Needy-Timely Help May Create History"**